

ITEM NO.11

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 877/2022

CHITRAGUPTA WELFARE TRUST

Petitioner(s)

VERSUS

CENTRAL BOARD OF FILM CERTIFICATION (CBFC) & ORS. Respondent(s)

(FOR ADMISSION and IA No.150021/2022-STAY APPLICATION )

Date : 21-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Mohan Lal Sharma, Adv.  
Mr. Lokesh Kumar Choudhary, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the petitioner seeks to  
withdraw the petition as it has become infructuous.

Accordingly, the petition is dismissed as  
withdrawn as having become infructuous.

Pending application stands disposed of.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)